assured them that the necessary action would be taken soon to concede to their demand; and

(c) if so, when Government propose to amend the Constitution of India suitably and include Nepali language in the Eighth Schedule of the Constitution?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) Yes, Sir. There has been a

- demand to this effect from time to time.
- (b) and (c). The matter is still under consideration of the Government.

Demand notice by Central Provident Fund Staff Association

4988. SHRI RASA BEHARI BEHERA: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that the Central Provident Fund Staff Association has served a demand notice on the Central Provident Commissioner for settlement of some demands;
- (b) whether any efforts have been made by the Employees Provident Fund authorities to settle the demands; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MATI RAM DULARI SINHA): The Employees' Provident Fund authorities have stated as follows:—

- (a) Yes, Sir.
- (b) and (c). The letter of the above Association listing the charter of demands has been received only recently. The same is under examination.

Import of Newsprint

- 4989. SHRI HARINATH MISRA: Will the Minister of INDUSTRY be pleased to state:
- (a) the quantity of newsprint proposed to be imported during 1980-81 and 1981-82;
- (b) the quantity of news print expected to be produced internally in the year 1980-81 and 1981-82;
- (c) whether the entire demand with regard to newsprint cannot be produced internally; if not, the reasons therefor; and
 - (d) if so, how?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The quantity of newsprint proposed to be imported during 1980-81 and 1981-82 is about 3.10 lakh tonnes and 3.50 lakh tonnes respectively.

- (b) The quantity of newsprint expected to be produced indigenously during the years 1980-81 and 1981-82 is approximately 50,000 tonnes and 60,000 tonnes respectively as per current estimates.
- (c) and (d). Even with the implementation of ongoing schemes the domestic production of newsprint is not likely to keep pace with the demand. The main reasons for inadequate production of newsprint is lack of suitable raw material, which lends itself to high yield mechanical pulping processes.

Communal riots

4990. SHRI RASHEED MASOOD: SHRI A. K. ROY:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) the number of communal riots that took place in the country from 1978 upto the end of December, 1980;

- (b) the names of States (with areas) where these communal riots took place;
- (c) the number of persons killed/ injured; and
- (d) the amount of compensation, if any, paid to the victims of the riots?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The information for the period from the 1st January, 1978 to the 31st December, 1980, is being from the various State Governments and will be laid on the Table of the House.

(d) The State Governments make ex-gratia payments as relief to sufferers in deserving cases, keeping in view their immediate needs and circumstances. The question of payment of compensation by Government does not arise.

राजस्यान में रोजगार के अवसर

4991. श्री विरवा राम फूलवारिया श्र क्या अम मंत्री यह बताने की कपा कर्गे कि:

(क) अन्य राज्यों की तलना में राजस्थान में बेराजगारी को स्थिति क्या है; और

(स) राज्य में अधिकाधिक राजगार के अवसर बनाने के लिए विचाराधीन योजनाओं को नाम क्या है?

श्रम मंत्रातय में राज्य मंत्री (श्रीमती रामद लारी सिंहा): (क) रोजगार कार्या-लयों के चाल रिजस्टर पर 31-12-1980 को नौकरी चाहने वालों की संख्या (उनमें से अनिवार्यत: सभी वंशेजगार नहीं है से सम्बन्धित उपतब्ध सूचना संलग्न त्रिवरण में दी गई ही

(स) आई. आर. डी. पी., ग्रामीण एवं लघु उद्योग कार्यक्रम, राष्ट्रीय ग्रामीण रोजगार कार्यक्रम, न्यनतम जावश्यकता कार्य-क्रम, ग्रामीण युवकों को स्व: रोजगार के ुिलए प्रािक्षित करने सम्बन्धी राप्ट्रीय

योजना, जैसी बहुसंख्यक योजनाएं अनुसुचित जातियों और अनुसूचित जनजातियां के लिए विभिन्न बाय-बर्जक व्यवसाय राजस्थान राज्य में कार्यान्वित् किये जा रह हैं। **बाप र शन** फ्लड-2 डोरी विकास को. जिसकी योजना के परियोजना दौरान कार्यान्वयन के लिए परिकल्पना की गई है, राजस्थान राज्य में भी कार्यान्वित किया जाएगा । इसके व्यतिरिक्त राज्य सरकार गरीबों के उत्थान के लिए बन्तादेय योजना कार्यान्वित करू 📑 🚼 📙

> 31-12-1980 को रोज-गार कार्यालयों के बाल रजिस्टरपर नौकरी बाहने वालों की संस्था

> > 1442.2

आन्ध प्रदेश

2 असम	314.7
3 बिहार	2294 · 0
4 गुजरात	469.9
5 हरियाणा	357 · 1
6 हिमाचल प्रदेश	141.0
7 जम्मू व कशमीर	51.4
8 कर्नाटक	597 · 1
9 करेल	1579 · 1
10 मध्य प्रदेश	826.7
11 महाराष्ट्र	1229 · 8
12 मणिपुर	102.5
13 मेघालय	9.8
14 नागालैंड	5 · 1
15 उड़ोसा	441.2
16 पंजाब	452.6
17 राजस्थान	361.7
18 सिक्किम [*]	*
19 तीमत नाडु	1092.2
20 त्रिपुरा	70 9
21 उत्तर प्रदेश	1357 · 5
22 परिचम बंगात	2536 · 4